

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3890
ANSWERED ON 18/12/2024

ELECTRICITY FROM SOLAR ENERGY

3890. SHRI ASHOK KUMAR RAWAT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to provide electricity through solar energy to each household in every village of the country;
- (b) if so, the details thereof, State-wise including Uttar Pradesh;
- (c) whether any criteria has been laid down/adopted under the scheme to provide electricity from solar energy to the farms;
- (d) if so, the details thereof; and
- (e) the details of the companies through which the said scheme is being implemented in Mishrikh district of Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (e) Presently, there is no proposal for providing electricity through solar energy to each household in every village of the country.

However, the Ministry of New and Renewable Energy is implementing the PM Surya Ghar: Muft Bijli Yojana and PM-KUSUM Scheme to promote solar energy in houses and farms of the country including in the State of Uttar Pradesh. Details of these schemes are given in **Annexure**.

Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Unstarred Question No. 3890 to be answered on 18.12.2024 regarding “Electricity from Solar Energy”

Details of financial support available under PM Surya Ghar: Muft Bijli Yojana and PM-KUSUM Scheme

a) PM Surya Ghar: Muft Bijli Yojana

- Following Central Financial Assistance (CFA) is provided for installation of rooftop solar for residential households under the scheme:

S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp

- The scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.
- To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.
- Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under the scheme.

b) PM-KUSUM scheme

- (i) **Component A:** Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants

Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.

- (ii) **Component B:** Installation of 14 Lakh Stand-alone Solar Pumps

Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern

States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.

(iii) Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation

Benefits available:

(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.

(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.